

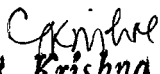
1/9/93

None present for the Parties.

In the circumstances we deem it proper to issue notice to the parties and their counsel regarding the transfer of this case from the Jodhpur Bench to the Jaipur Bench.

May be listed for hearing on 15/11/93.


(O. P. Sharma)
Administrative Member


Gopal Krishna
Member (Judl.)

Issued Registered notices to the parties & his counsel

vide 6209 to 6212

dt. 2-9-93

Vakalatnama filed on 15/11/93 by respondent counsel Sh. Manish Bhandari

Notices served to the respdts and his counsel and counsel for applicant.

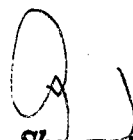
Notice come back to the applicant that address is wrong.

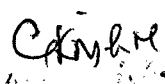
15-11-93

None present for the applicant.

Mr. Manish Bhandari, Counsel for the respondents

The O.A. is dismissed in default for non-prosecution on the part of the applicant.


(O. P. Sharma)
Administrative Member


Gopal Krishna
Member (Judl.)

copy sent to the app. and respdts
enclosed 8355 to 8356
dt. 14-11-93